

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:912

ANSWERED ON:12.11.2010

REVIEW OF SCHEMES FOR STREET/DESTITUTE/ORPHANED

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of street/destitute/orphan/neglected children in the country, State-wise;
- (b) whether the Government has reviewed the various welfare schemes/ programmes running for these children in the recent past;
- (c) if so, the details thereof alongwith the outcome thereof; and
- (d) the steps taken or proposed to be taken by the Government to make these schemes/ programmes more purposeful?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) As the number of street/destitute/neglected children is fluctuating in nature, no authentic data regarding them is available in the Ministry of Women and Child Development.

(b) to (d) : Prior to the financial year 2009-10, the Ministry of Women and Child Development was implementing following schemes for welfare and rehabilitation of destitute/neglected children.

- (i) A Programme for juvenile justice;
- (ii) An Integrated Programme for Street Children;
- (iii) Scheme for assistance to homes (Shishu Greh) to promote in-country adoption.

Evaluation of these schemes was carried out in 2007. Summary of the evaluation reports is at Annex.

Keeping in view the gaps identified, the Ministry of Women and Child Development has introduced, in 2009-10, a new centrally sponsored scheme namely Integrated Child Protection Schemes (ICPS), by merging the components of the aforesaid three schemes and adding several new initiatives, with the objective to create a safe and secure environment for overall development of children who are in need of care and protection as well as children in conflict with law. In addition to upward revision of norms under the old schemes, the ICPS provides for dedicated structures for service delivery at Centre, State and District and monitoring mechanisms upto village level for ensuring quality of services.